

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF JAYAMM MILK PRODUCTS
PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jayamm Milk Products Private Limited
2.	Date of incorporation of corporate debtor	12/07/2022
3.	Authority under which corporate debtor is incorporated / registered	ROC Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15201TZ2022PTC039425
5.	Address of the registered office and principal office (if any) of corporate debtor	D. No. 162/Ward 1, GH Near Govindanagram Theni, Tamil Nadu-625517
6.	Insolvency commencement date in respect of corporate debtor	13/02/2026 (Order was received by IRP on 14/02/2026)
7.	Estimated date of closure of insolvency resolution process	12/08/2026 i.e., 180 days from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Tanveer Ilahi Reg. No- IBBI/IPA-001/IP-P-02553/2021-2022/13874
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Addrees: D-158/At. No. IV/145, Jaitpur Extn-II, Badarpur Near Rampali School, New Delhi-110044 Email Id: ip.tanveerilahi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Addrees: D-158/At. No. IV/145, Jaitpur Extn-II, Badarpur Near Rampali School, New Delhi-110044 Email Id: ip.tanveerilahi@gmail.com cirpjayamm@gmail.com
11.	Last date for submission of claims	01/03/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Class of Creditors could be ascertained at this stage.
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	No Class of Creditors could be ascertained at this stage accordingly no Authorized Representative is proposed.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/home/downloads b) Physical Address: Not Applicable in view of Column 13

Tanveer Ilahi

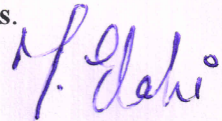
Notice is hereby given that the National Company Law Tribunal, Chennai Bench-I has ordered the commencement of a corporate insolvency resolution process of the Jayamm Milk Products Private Limited on 13/02/2026 (Order was received by IRP on 14/02/2026).

The creditors of Jayamm Milk Products Private Limited, are hereby called upon to submit their claims with proof on or before 01/03/2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA. Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.



Sd/

Tanveer Ilahi

Interim Resolution Professional

Reg. No- IBBI/IPA-001/IP-P-02553/2021-2022/13874

Date: 14/02/2026

Place: New Delhi

ADMK distributes aid to poor at Tirupparankundram

Madurai, Feb 15: Near the 16th Pillar Mandapam at Tirupparankundram, a welfare assistance distribution function for the general public of the Tirupparankundram area was held yesterday evening under the auspices of the Madurai Suburban East District unit. The event was presided over by V.V. Rajan Chellappa, Organising Secretary of the All India Anna Dravida Munnetra Kazhagam (AIADMK) and MLA of Tirupparankundram.



The programme was attended by District MGR Youth Wing Secretary Advocate Ramesh, Murugan, Union Secretaries Nilaiyur Murugan, Selvakumar, Jayachandran, Parthiban, and a large number of party functionaries.

Addressing the gathering, AIADMK Organising Secretary and MLA Rajan Chellappa said that in the southern districts, particularly in Tirupparankundram and Melur, the people had ensured their victory by a huge margin and sent them to the Assembly. He stated that it was the AIADMK government that was responsible for the continuous establishment of underground drainage facilities in this area. He pointed out that it has taken four years to complete one bridge and that the Gopialayam bridge has still not been completed.

Rajan Chellappa said that the moment Edappadi K. Palaniswami announced a promise of Rs 2,000 per month for women, the Dravida Munnetra Kazhagam (DMK) also made a similar announcement. He alleged that schemes introduced by Amma had been stalled. He recalled that during the rule of MGR, there was cordial cooperation with the Union Government, whereas the present State government has failed to seek and obtain funds in the name of State rights.

He further said that newspapers have reported that the

Tirupparankundram constituency is a leading constituency and that protests are taking place across Tamil Nadu. He alleged that the police are functioning under pressure and are filing false cases. He cited the case filed against former minister Vijayabaskar when he attempted to prevent sand smuggling in Karur.

Concluding his address, Rajan Chellappa assured that during their rule, all the demands of the people would be fulfilled. He also explained to the public, at the public meeting, the election promises announced by Edappadi K. Palaniswami.

AIADMK, alliance parties protest against DMK

Thiruchendur, Feb 15: Members of the AIADMK and parties of the National Democratic Alliance staged a protest in Thiruchendur condemning the Tamil Nadu government.

The protest was organised by AIADMK union and town functionaries along with National Democratic Alliance parties, demanding that the DMK government stop its alleged attempt to disrupt the 125-day employment scheme meant for rural residents. The demonstration was held in front of the Bhagat Singh Bus Stand in Thiruchendur.

The protest was led by AIADMK Thiruchendur Union Secretary Poondhottam Manoharan. Town Secretary Mahendran, Jayalalitha Peravai district joint secretaries Suresh Babu and Pazhakadai Thirupathi, BJP State Farmers' Wing Secretary Sivamurugan Adithan, AMMK District Secretary Ponraj, and Anna Trade Union District Secretary Dake Raja participated as front leaders.

Those who addressed and took part in the protest included Young Women and Youth Wing District



Secretary Thanaraj, AIADMK General Council Member Ayyathurai Pandian, party speaker Muruganandham, AMMK Town Secretary Murugesan, TMC Union President Murugan, PMK Union Secretary Bharath Prabhakaran, BJP District Vice-President Navamanikandan, Town Treasurer Balavesa Kannan, AIADMK Union Council President Lingakumar, Town Deputy Secretary Selva Shanmuga Sundar, Women's Wing Union Secretary Ramya, Women's Wing Town Secretary Sugirtha, Town Secretaries Kayal Yasin, Arumuganeri Arasaguru and Ganam

Veeravetrivel, MGR Mandram District Deputy Secretary Rajaneru, MGR Youth Wing Town Secretary Vadivel, Town Traders' Wing Secretary Muneesh Prabhu, Town Council Presidents Kalimuthu and Maharajan, along with a large number of cadres from various National Democratic Alliance parties.

Participants raised slogans against the State government and reiterated their demand that the 125-day employment scheme for village residents should not be diluted or disrupted.

Udhayanidhi urged by Sasikumar to act in films

Thanjavur, Feb 15: Even while being active in politics, Udhayanidhi Stalin should continue acting in films, actor M. Sasikumar said, adding that he had conveyed this view directly to Udhayanidhi himself. The film My Lord, starring actor Sasikumar, is currently being screened at the Vetri Square Theatre near the New Bus Stand in Thanjavur. Sasikumar, along with the film's actress and director, watched the movie seated among fans and members of the public. Later, speaking to reporters, Sasikumar said that it was a joyful experience to watch the film along with fans and the general public. He said he had gained strong confidence that people would accept a good film and expressed his gratitude to audiences for the immense recognition they had given. He also said he was happy that the film Jananaayagan had gone for re-censorship. Sasikumar stated that actor Vijay should continue acting in cinema and also serve people, adding that Vijay's entry into politics was his personal choice. He said his own wish was that even if one is involved



in politics, one should act in at least one film every year. "I Told Udhayanidhi Himself": Sasikumar said, "I vote, I speak politics, and my films also speak politics. Even thinking about doing good for four people is politics. Politics does not exist only if one is part of a political party. Your thoughts and actions themselves are politics. I have personally told Udhayanidhi that even if he is in politics, he should continue acting in films. I have friends in all political parties, and that is why I remain common to everyone." Actor Durai Sudhakar, speaking on the occasion, said that every creative work conveys a message and that this film deeply

speaks about family-related values. He said Sasikumar stands foremost in selecting meaningful stories and acting in them. He added that a particular dialogue in the film — "Brother, have you also been sold out?" — affected him deeply as the scenes progressed. He further said that while many people talk about blood donation and body donation today, when blood is actually needed for an individual, even family members often hesitate to come forward. He appreciated that the film conveyed this reality very powerfully and stressed that, first and foremost, family members themselves should come forward to donate blood.



Dindigul, Feb 15: The 100-day employment scheme serves as a crucial source of livelihood for poor and economically weaker people living in rural areas. During the rule of the All India Anna Dravida Munnetra Kazhagam (AIADMK), wages under this scheme were regularly provided to workers employed under it.

However, during the 2021 Assembly election campaign, the Dravida Munnetra Kazhagam (DMK) had promised to convert the 100-day employment scheme into a 150-day scheme, extend it to all town panchayats, and increase the daily wage of workers under the scheme to Rs 300.

But after the DMK formed the government in Tamil Nadu, none of these promises were fulfilled, it was alleged. Instead, complaints have arisen that the DMK government has been indulging in several irregularities that have weakened the scheme.



In particular, workers are not being paid their wages on time, and on average, not even 40 days of work per year is being provided, according to the complaints.

Condemning these alleged irregularities in the 100-day employment scheme by the DMK government, a protest demonstration was held today in front of all Panchayat Union offices, organised by the AIADMK with the participation of alliance

parties. In Dindigul West Union, the AIADMK staged the agitation denouncing the DMK government. It was further stated that the AIADMK would definitely form the government with a majority in the upcoming Assembly elections. The AIADMK General Secretary has been giving election promises that are said to be fully implementable, and it was asserted that all such promises would certainly be fulfilled once the AIADMK comes to power.

Truck operators declare indefinite strike in Delta

Trichy, Feb 15: Truck operators in the Cauvery delta districts of Tamil Nadu have announced that they will launch an indefinite strike from February 16, protesting against the steep hike in heavy vehicle fitness certificate renewal fees. The strike is expected to affect key delta regions, including Thanjavur, Tiruvarur, Nagapattinam, Mayiladuthurai and Trichy. The protest call has been given by the Tamil Nadu State Lorry Owners Federation, which stated that repeated representations to the State government seeking relief have not yielded any result. Lorry owners have alleged that the revised fee structure has imposed a severe financial burden, especially on operators running older vehicles. According to the operators, vehicles that are more than eight years old are now required to undergo annual fitness renewal at sharply increased costs. They said that for many small and medium operators, the hike has made operations

economically unviable, forcing them to consider suspending services. Earlier, truck operators had observed a one-day strike on February 12 in several delta districts and submitted petitions to district collectors demanding a rollback or relaxation of the revised fees. They also claimed that their grievances were taken to higher officials in Chennai, but no concrete assurance was given. The proposed indefinite strike is expected to severely impact the transportation of paddy and other agricultural produce in the delta belt. Trucks play a crucial role in moving procured paddy from Direct Procurement Centres to storage godowns, open yards, rice mills and rail loading points. Any prolonged disruption could affect procurement operations and farmers' payments. Truck operators have warned that if their demands continue to be ignored, the agitation may be intensified and expanded to other parts of Tamil Nadu. They have urged

the government to intervene immediately to prevent disruption to essential agricultural and commercial supply chains.



A photo exhibition highlighting the achievements and special schemes of the Tamil Nadu Government was organised by the District Information and Public Relations Department at Thikkanaangodu in Thakkalai Panchayat Union limits of Kanyakumari district, with the objective of creating awareness among the public. The exhibition was arranged to explain the various development schemes being implemented by the government for the welfare of poor and rural people. Details of major schemes launched by the Chief Minister, including the Chief Minister's Comprehensive Health Insurance Scheme, Makkalai Thedi Maruthuvam, Innuvair Kappom - Nammai Kaakkum 48 scheme, and Kalaingar Varumun Kaappom scheme, were featured in the exhibition. In addition, photographs related to basic infrastructure development schemes such as roads and drinking water facilities, as well as the Urban Employment Scheme, were displayed. The public was also informed about education and women welfare schemes including the Chief Minister's Breakfast Scheme, Pudhumai Penn scheme, Magalir Vidiyal Payanam scheme, Kalaingar Magalir Urimai Thogai scheme, and the scheme for providing free bicycles to girl students. Further, the exhibition explained loan assistance provided to women self-help groups, the Nutritious Kitchen Garden scheme, and public outreach programmes such as Chief Minister with the People and Ungalai Thedi Ungal Ooril. Photographs depicting the District Collector Alagumeena meeting the Chief Minister in person and welfare assistance distributed during grievance redressal day meetings were also displayed. A large number of members of the public visited the photo exhibition, gained detailed information about various government schemes, and benefited from it.

Special abhishekam at Thuraiyur temple

Trichy, Feb 15: Special abhishekam and worship rituals were held on Saturday at the Arulmigu Sampath Gauri Samedha Nandikeswarar Temple, located near Palakkarai in Thuraiyur, in Trichy district, on the occasion of Saturday Maha Pradosham. A large number of devotees from Thuraiyur and surrounding areas participated and had darshan. Earlier, special abhishekams were performed to Nandikeswarar, who is enshrined near the temple flagstaff, using 16 varieties of sacred substances including thirumanjanam, milk,



curd, paneer, sugarcane juice, sandalwood paste, and others. The deity was then adorned with vastram and colourful garlands, vibhuti kappu decoration was performed, followed by special archana and maha deeparadhana. Subsequently,

deeparadhana was performed to the presiding deity Nandikeswarar Peruman and Goddess Sampath Gauri. Pradosha Nayanar mounted on Rishaba Vahana was taken in procession, circumambulating the inner prakaram of the temple three times and blessing the devotees. Devotees from Thuraiyur and nearby areas took part in large numbers and offered prayers. At the conclusion of the event, annadanam was provided to devotees on behalf of the Thuraiyur Soudambika School Education Group.

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3. Authority under which corporate debtor is incorporated / registered	ROC Coimbatore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15201TZ2022PT0039425
5. Address of the registered office and principal office (if any) of corporate debtor	D. No. 162/Ward 1, GH Near Govindanagram Theni, Tamil Nadu - 625517
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9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: D-158/At. No. IV/145, Jaitpur Extn-II, Badarpur Near Rampal School, New Delhi-110044 Email Id: iptanveerilahi@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: D-158/At. No. IV/145, Jaitpur Extn-II, Badarpur Near Rampal School, New Delhi-110044 Email Id: iptanveerilahi@gmail.com cirtanveerilahi@gmail.com
11. Last date for submission of claims	01/03/2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Class of Creditors could be ascertained at this stage.
13. Names of Insolvency Professionals Identified to act as Authorised Representative of creditors in a class (Three names for each class)	No Class of Creditors could be ascertained at this stage accordingly no Authorized Representative is proposed.
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Date: 14/02/2026 Tanveer Ilahi
Place: New Delhi Interim Resolution Professional
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